

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**IA NO. 668 OF 2016 IN
APPEAL NO. 119 OF 2016 &
IA NO. 674 OF 2016**

Dated: 7th December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Adani Power Rajasthan Ltd.

....Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors.

....Respondent(s)

Counsel for the Appellant(s) : Mr. S. Venkatesh
Mr. Amit Kapoor
Mr. Shashank Khurana
Mr. Pratyush Singh
Mr. N. Bhattacharya

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta,
Mr. Abhishek Upadhyay and
Ms. Himanshi Andley for R.1
Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R.2 to R.4

ORDER

IA NO. 668 OF 2016
(Appl. for directions)

We have heard learned counsel for the parties.

List this application along with I.A. No. 572 of 2016 in Appeal No. 277 of 2016 on **20.12.2016**.

(I.J. Kapoor)
Technical Member
ts/vg

(Justice Ranjana P. Desai)
Chairperson